

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Criminal Appeal

No(s). 1426-1428/2014

YOGENDRA PRASAD

Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR. ETC.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 24/07/2015 These appeals were called on for hearing today.

For Appellant(s)

Ms. Chandan Ramamurthi,Adv.

For Respondent(s)

Mr. Ajay Singh,Adv.
Mr. Samir Ali Khan,Adv.
Mr. Vivek Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Original Record has not been received from the concerned Court as yet. A reminder shall be issued and list again on 1.10.2015.

(M K HANJURA)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.07.25
12:49:13 SCT
Reason: